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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 2751/97

New Delhi: this the 3rd June, 1998.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A)

HON'BLE MR. T. N. BHAT, MEMBER (J)

Shri S. C. Bhatia,  
S/o Shri G. C. Bhatia,  
R/o C-18, Soami Nagar,  
New Delhi -017

... Applicant.

(By Advocate: Shri B. S. Charya)

Versus

1. Union of India,  
Ministry of Information & Broadcasting,  
GOI, Shastri Bhavan,  
New Delhi through its Secretary.
2. The Director General,  
All India Radio, Akashvani Bhavan,  
Parliament Street,  
New Delhi.
3. The Pay & Accounts Officer (IRLA)  
Ministry of Information & Broadcasting,  
AGCR Building, IP Estate,  
New Delhi -02.
4. The Station Director,  
All India Radio,  
Gorakhpur (UP)

(By Advocate: Shri S. Mohd. Arif)

ORDER (ORAL)

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

Heard both sides.

2. From the pleadings and submissions made it transpires that applicant was not present on duty during different spells between 23.3.92 and 3.10.92 which have to be classified in accordance with rules and instructions and necessary orders have to be passed to enable applicant to get his admissible and legitimate dues for each of these spells. It appears that this matter has been under correspondence between different respondents since long, and it is Respondent No. 4 (Station

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Director, AIR, Gorakhpur) who is required to pass the necessary orders in this regard.

3. We dispose of this OA with a direction to Respondent No.4 (Station Director, AIR Gorakhpur) to pass the necessary orders in detail, in regard to each of these spells, in accordance with rules and instructions under intimation to the applicant within 30 days of the receipt of a copy of this order, upon which Respondents No.2 and 3 will release to him his legitimate dues in regard to the aforesaid spells within 2 weeks from the date of receipt of the orders of Respondent No.4.

4. If any grievance still survives, it will be open to the applicant to agitate the same through appropriate original proceedings in accordance with law. No costs.

*T.N.BHAT*  
( T.N.BHAT)  
MEMBER(J)

*Anilgiri*  
( S.R.ADIGE )  
VICE CHAIRMAN (A)

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